

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.23/ BB/ 2017	-	For Orders	230/ 232	Bliss Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.V. SATISH 8884321355	PETITIONER	

Counsel for petitioner is present. He has filed affidavit. He has also informed the Tribunal that he is filing the audited the balance sheet of the Petitioner Company in the Registry in the place of provisional balance sheet already filed.

Counsel requested the Tribunal to include the latest audited balance sheet in the place of provisional balance sheet.

Registry is directed to include the same.

List it on 11.09.2016.


MEMBER (J)


MEMBER (T)